

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:405
ANSWERED ON:27.07.2006
SCHEDULED CASTES SUB PLAN
Dhotre Shri Sanjay Shamrao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government is implementing any special scheme named `Scheduled Castes Sub-Plan`;
- (b) If so, the details and objectives thereof;
- (c) The funds allocation under the scheme during 2005-06 and 2006-07;
- (d) Whether the said scheme is applicable for all States; and
- (e) If so, the details thereof alongwith the funds allocated to each State during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Scheduled Castes Sub Plan (SCSP) (earlier known as Special Component Plan) is not a scheme in itself. It is an umbrella strategy, for the overall development of Scheduled Castes. As per the guidelines issued by the Planning Commission, State Governments/UT Administrations and the Central Ministries are required to formulate and implement Scheduled Castes Sub Plan (SCSP) as part of their Annual Plans by earmarking Plan funds, in proportion to the percentage of SC population in the respective States/UTs for ensuring rapid socio-economic development of Scheduled Castes.

(c), (d) & (e) At present, 27 States/UTs having sizeable SC populations are implementing SCSP. Funds under SCSP are allocated by each State Government/UT Administration out of their Annual Plan funds.